### GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2896 TO BE ANSWERED ON AUGUST 2, 2017

### SHELTER FOR URBAN HOMELESS

### No. 2896 SHRI R GOPALAKRISHNAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government provides funds to the States under the scheme "Shelter for Urban Homeless", and if so, the details thereof; and
- (b) the details of funds sanctioned/released, shelters completed, proposals received from various States and their status, during the last three years and the current year, State-wise?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS [RAO INDERJIT SINGH]

(a): Ministry of Housing & Urban Affairs is administering a Scheme 'Shelter for Urban Homeless (SUH)' as one of the seven components of Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM). Under DAY-NULM funds are allocated to states in a consolidated manner out of which appropriate amount is apportioned by States/UTs for SUH, as per their requirements. As on 28.07.2017 a total of Rs. 145922.92 lakh has been released under DAY-NULM during the last three years and the current year.

(b): The details of funds released by Government to the States/ UTs during the last three years and the current year under DAY-NULM are at Annexure-I. As per the information received from the States/UTs, as on 30.06.2017, a total of 1297 shelters have been sanctioned by 24

states/UTs. Out of the shelters sanctioned, 745 are operational and remaining are under construction /refurbishment. The state-wise details of shelters sanctioned and operational under the SUH component of DAY-NULM are at Annexure-II. Proposals are not received at the Ministry level. These are sanctioned by the respective Project Sanctioning Committee of the States.

\*\*\*\*

# ANNEXURE -I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION No. 2896 FOR 02.08.2017

S.No.	States/UTs	Released 2014-15	Released 2015-16	Released 2016-17
	States			
1	Andhra Pradesh	4034.00	1500.00	5630.43
2	Bihar	0.00	2572.99	2237.79
3	Chhatisgarh	1487.91	1778.51	1346.44
4	Goa	6354.10	0.00	23.27
5	Gujarat	62.11	0.00	0.00
6	Haryana	1607.60	0.00	0.00
7	Himachal Pradesh	604.45	250.00	356.23
8	Jammu & Kashmir	998.98	0.00	0.00
9	Jharkhand	1012.55	1461.32	1536.30
10	Karnataka	6347.11	989.80	0.00
11	Kerala	0.00	0.00	0.00
12	Madhya Pradesh	5158.37	500.00	2879.89
13	Maharashtra	12853.86	0.00	0.00
14	Odisha	1808.46	1321.59	656.18
15	Punjab	0.00	0.00	0.00
16	Rajasthan	4201.04	0.00	791.56
17	Tamil Nadu	6439.54	5786.17	5844.70
18	Telangana	0.00	3988.02	470.13
19	Uttarakhand	0.00	507.68	538.10
20	Uttar Pradesh	4655.31	1741.92	2265.54
21	West Bengal	5372.61	0.00	830.79
	UT with Legislature			
22	Delhi	0.00	0.00	0.00
23	Puducherry	0.00	0.00	279.00
	UTs without Legislature			
24	A & N Islands	0.00	0.00	106.31
25	Chandigarh	282.32	0.00	0.00
26	D & N Haveli	0.00	0.00	0.00
27	Daman & Diu	0.00	0.00	0.00
	NE States			
28	Assam	0.00	0.00	0.00
29	Arunachal Pradesh	193.87	146.26	143.29
30	Manipur	837.43	311.39	0.00
31	Meghalaya	420.34	0.00	0.00
32	Mizoram	851.52	1032.05	2092.58
33	Nagaland	532.25	0.00	845.30
34	Sikkim	152.21	84.63	96.80
35	Tripura	946.24	0.00	0.00
	Grand Total:-	67214.18	23972.33	28970.63

State/UT- wise funds released under DAY-NULM during the last three years & current year : (2014-15, 2015-16, 2016-17

\* 2017-18 fund released upto 28 July 2017

### ANSWER ON

7 and 2017-18\*

(Rs. In lakhs)				
Released				
2017-18*				
1933.00				
0.00				
1542.98				
106.12				
0.00				
0.00				
0.00				
0.00				
929.86				
2307.71				
1078.98				
1579.38				
0.00				
1279.07				
612.00				
2138.00				
5940.00				
0.00				
339.87				
4028.37				
1751.44				
0.00				
0.00				
0.00				
199.00				
0.00				
0.00				
0.00				
0.00				
0.00				
0.00				
0.00				
0.00				
0.00				
0.00				
25765.78				

## ANNEXURE -II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION No. 2896 FOR ANSWER ON 02.08.2017

## Status of Shelters sanctioned and functional under Scheme of Shelters for Urban Homeless

S.No	State Name	Shelters	Shelters
		Sanctioned	Functional
1.	Andhra Pradesh	78	44
2.	Bihar	114	31
3.	Chhattisgarh	17	6
4.	Gujarat	10	5
5.	Haryana	1	1
6.	Himachal Pradesh	10	2
7.	J& K	5	0
8.	Jharkhand	45	26
9.	Karnataka	42	27
10.	Kerala	26	17
11.	Madhya Pradesh	133	129
12.		53	17
13.	NCT of Delhi	216	201
	Odisha	34	21
	Punjab	20	8
16.		98	40
17.	Tamil Nadu	141	87
18.	Telangana	47	22
19.	Uttar Pradesh	92	5
20.	Uttarakhand	12	5
21.	West Bengal	34	3
22.	Meghalaya	3	0
23.		59	48
24.	Nagaland	2 5	0
25.		5	0
	Total	1297	745